Investigation Committee for! Defence equipment and supplies

- 2746. SHRI SURENDRA SINGH THAKUR. Will the Minister of DEFENCE be pleased to state:
- (a) whethee there has been a proposal under Government's consideration to appoint a High Level Committee to investigate the matters regarding production and indigenisation of Defence equipments and supplies; and
- (b) if so, what are the details of the Committee set up, if any, and the recommendations made by it?

THE MINISTER, OF S^ATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) and (b) There is no proposal under Government's consideration to appoint a high Level Committee to investigate the matters regarding production and indigenisa tion of Defence equipment and supplies.

The. Public Accounts Committee in their 44th Report (April 1986) had re commended that' the Government should appoint a High Level Com mittee to go into the entire question of indigenisation and production of defence stores in the country. There is already a High Level Committee known as the Central Technical Com mittee chaired by Secretary (DP&S) which includes Director General TechriicaJi Development. Director General Factories, Ordnance Director General of Inspection, Development Commis sioner, Small Scale Industries and. senior officers of the Services, which is entrusted with the task of review of the progress of indigenisation and production of defence stores country. The Committee inter alia sets targets for the various Technical Com mittees and reviews their performance and also discusses problems various from the user angle and the inspection and production angle with a view to finding effective remedies. According ly, appointment of another High Level Committee as proposed by the PAC is not considered necessary at this junc--ture.

Non-Plan expenditure

- 2747.. SHRI SURENDRA SINGH THAKUR; Will the PRIME MINISTER be pleased to state:
- (a) what was the pon-plan expenditure of the Central Government during 1983-84, 1984-85 and 1985-86; and
- (b) what steps Central Government propose to take to curtail the increase on non-plan expenditure?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) and (b) The figures have been given in Annexure-3 to the document Expenditure Budget, Volume I for 1987-83 which was circulated to Members of Parliament on 28th February, 1987. The nature and the main components of non-plan expenditure are explained on pages 7 to 15 of the same document. The measures proposed for curbing unproductive expenditure have been outlined in the Budget speech of the Prime Minister.

Drugs falling under Narcotics Act

2748. SHRIMATI RATAN KUMARI: SHRI B. V. ABDULLA KOYA:

Will the PRIME MINISTER be. pleased to state:

- (a) the names of bulk drugs which fall under the purview of Naroctics Act;
- (b) whether it is a fact that there are certain bulk drugs, the sale of which is covered as per Narcotic Rules but the medicines containing such drugs are being sold freely;
- (c) whether such medicines have been found to be very dangerous if taken. in excess; and
- (d) what are the reasons under which, these medicines are being al lowed to sell without any restriction and what is the policy of the Govern ment in this regard?